

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518

IB-2970/ND/2019

IA-4721/2023, IA/2464/2022, IA/3480/2022, IA/2465/2022

IN THE MATTER OF:

Neha Jain

.....Applicant

Vs.

Venessa Metals and Alloys Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 06.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Bhuvan Arora - Advocate for R1 & R2

ORDER

List all these IAs before the Regular Bench on **11.03.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**